

is so, why does he say that there is difficulty about procurement of land?

SHRI SHAH NAWAZ KHAN
I am not aware of that. In fact, we wrote to the Delhi Administration to give us some area where we could move all these surplus cattle from the city and we could concentrate all the milk cattle in that area and they said they were looking for a place

SHRI SITARAM JAIPURIA Sir the Government of West Bengal have put restrictions on the preparation of *Sandesh* because they thought that would mean greater procurement of milk, and consequently, reduction in the cost of procurement. May I know, Sir, from the hon Minister if he has studied those recommendations of the West Bengal Government? If they were correct, are the Government of India considering doing the same thing in Delhi?

SHRI SHAH NAWAZ KHAN
Sir, the question that we are dealing with relates to the milk supply in Delhi. If the hon Member puts in a separate question, I will give him the reply.

SHRI M P BHARGAVA Mr Chairman, Sir, it is not a question but I have a submission to make. This is a question which is agitating the minds of most of the Members. May I request you that we have a two-hour discussion on this subject?

MR CHAIRMAN I shall let you know later.

SHRI DEOKINANDAN NARAYAN
May I know, Sir, if it is a fact that the reasons really for the losses are the most inefficient arrangement and management of the Delhi Milk Supply Scheme? Now I wish to say that there are 16 chilling centres with buildings and machinery. Out of these 16, four buildings are not used since they have been built, that is, four years before. The machinery is also lying

idle there. A sum of Rs 2,30,000 has been spent over these four buildings and they are being wasted. The machinery is also being wasted. What are the reasons for this? Is this not inefficiency?

SHRI SHAH NAWAZ KHAN
Firstly, the amount quoted by the Member as being spent on these four chilling centres is absolutely wrong.

SHRI DEOKINANDAN NARAYAN
I have got the figures and I shall quote. The figures are given by you.

SHRI SHAH NAWAZ KHAN
The cost of the four chilling centres is not over Rs 2 crores but these chilling centres are not running because they are round about Delhi and the supplies of milk are not now available because the market price of milk is higher than the price we pay for the procurement of milk in our Scheme. Since the milk is not available, those centres are not working. We are thinking of removing the machinery from those centres and utilising it elsewhere. It will be given to the Delhi Administration or auctioned.

PROCUREMENT OF FOODGRAINS DURING Kharif Season

*3.2 **SHRI ABDUL GHANI** Will the Minister of FOOD AND AGRICULTURE be pleased to state

(a) whether there is any proposal to procure foodgrains during the current Kharif season,

(b) if so the details of the proposal, and

(c) whether it is also proposed to seize foodgrains stocks pledged with the Banks and, if so, the steps taken in this connection?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D R CHAVAN)

(a) Yes, Sir

(b) Procurement operations both on Central Government account and State Government account are being intensified so as to ensure maximum internal procurement. Procurement will be undertaken not only in surplus States but also in deficit States and in addition to paddy and rice, Kharif coarse cereals will also be procured

While the system of procurement may vary from State to State, broadly speaking, the principle of purchases by compulsory levy on producers and millers/traders has been agreed upon

(c) There is no proposal to seize stocks of foodgrains pledged with the Banks.

شری عبدالغنی : کیا وزیر صاحب

فرمائیں گے کہ جتنا پروکوری ملے گی
گورنمنٹ کے ذمہ، اس پر کتنے ملین
روپیہ لگیں گے اور کتنے ملین روپیہ
کی گورنمنٹ کی دیسورسز ہیں جس
سے کہ پورے طور پر پروکوری ملے ہو
سکے۔

†[**श्री अब्दुल गनी :** क्या वजीर साहिब
فرमायेंगे कि जितना प्रोव्हायरमेंट गवर्नमेंट
के जेहन में है उस पर कितने मिलियन रुपैया
लगेंगे और कितने मिलियन रुपैया की गवर्नमेंट
की रिसोर्सस है जिससे कि पूरे तौर पर
प्रोव्हायरमेंट हो सके ?]

SHRI D. R. CHAVAN: At this stage, it would be very difficult to say what is the amount likely to be spent on the procurement programmes because the Kharif crop prospects are being assessed. Then what the procurement would be is also difficult to state at this stage

شری عبدالغنی : کیا وزیر صاحب
فرمائیں گے کہ اس بڑی رقم کو میٹ
کرنے کے لئے وہ اہل - آئی - سی نے
دیسورسز کو استعمال کریں گے اور اس
کے ساتھ ہی اس وقت جتنے شہدولڈ
بلنکس ہیں ان کے دیسورسز کو اس
پروکوری ملے گے لئے استعمال کریں گے

†[**श्री अब्दुल गनी :** क्या वजीर साहिब
فرमायेंगे कि इस बड़ी रकम को मीट करने
के लिये वह एल० आई० सी० के रिसोर्सस
को इस्तेमाल करेंगे और उसके साथ ही इस
वक्त जितने शिड्यूलड बॅलन्स है उनके रिसोर्सस
को इस प्रोव्हायरमेंट के लिये इस्तेमाल करेंगे ?]

SHRI D. R. CHAVAN: When the procurement is to be done, the money has to be found and the necessary amount will be found from various sources.

شری عبدالغنی : کیا وزیر صاحب
فرمائیں گے کہ اس بڑی رقم کو
میٹ کرنے کے لئے وہ ایسا ارادہ
رکھے ہیں کہ فوڈ گریٹس گھٹیں
نہیں ہوتیں جہاں کہیں جس سے
کوڑھا روپیہ ملے ہی ان کے خزانہ
میں آجئے - اور وہ کسانوں کے
دھ ۱۰۰ روپیہ یہ بھیج جائے تاکہ ان کو
شہدولڈی ہو جائے کہ یہ پروکوری ملے
سورسز ہوگا۔

†[**श्री अब्दुल गनी :** क्या वजीर साहिब
فرमायेंगे कि इस बड़ी रकम को मीट करने के
लिये वह ऐसा इरादा रखते हैं कि फूड ग्रैन्स
कॉश सर्टिफिकेट जारी करे, जिससे करोड़ों
रुपया पहले ही उनके खजाना में आ जाये

प्रौर वह किसानों के घर में पहुंच जाये ताकि उनको ज्योटी हो जाय कि यह प्रॉक्योरमेंट जरूर होगा ?

SHRI D. R. CHAVAN: As a matter of fact, in the Informal Consultative Committee, the hon. Member put forward his idea about issuing cash certificate—it was called the foodgrains cash certificate and the idea was that the money could be collected from the purchaser in cash and cash certificates would be given to him. Then on the production of those cash certificates in ration shops the person would take his ration. The idea behind the hon. Member's suggestion was that quite a lot of money could be collected by that and there would be no necessity for the Government to depend on money from other financial sources. My point is that there is no idea of issuing any cash certificates. As a matter of fact, the statutory rationing operations that are to be undertaken will meet the point of view of the hon. Member.

SHRI G. H. VALIMOHMED MO-MIN: What was the extent of procurement last year?

SHRI D. R. CHAVAN: The quantities of foodgrains bought last year both on the Centre's and the States' accounts were as follows: The rice procured under the Centre's account was 15,62,000 tons and wheat 1,46,000. Under the States' account rice, including paddy in terms of rice, was 15,30,000 and wheat 2,46,000.

SHRI NAFISUL HASAN: May I know if the Government have decided as to the proportion of the total produce to be procured from the agriculturists? Secondly, what steps have the Government taken to ensure that an incentive price is paid to the cultivators for the procurement which the Government propose to make?

SHRI D. R. CHAVAN: I will take up the second question first. The

minimum prices have been announced by the Government. In addition, the purchase prices have been specifically fixed by certain State Governments. Also the maximum controlled prices have been fixed, at which the food-grains would be purchased.

As regards the first question, it is very difficult to say at this stage what would be the total quantity that is likely to be purchased.

SHRI DEOKINANDAN NARAYAN: You have fixed the maximum and minimum price but how have you decided that they are incentive prices as compared with other agricultural produce prices?

SHRI D. R. CHAVAN: Minimum price is the remunerative or support price. They are supposed to be incentive prices. Those prices were fixed on the basis of the recommendations of the Agricultural Prices Commission in consultation with the various Chief Ministers. About the purchase prices that have been fixed, they are on a much higher level than the minimum or support prices that are to be given to the producers.

SHRIMATI DEVAKI GOPIDAS: May I know the principles on which we are making this procurement? May I know whether it is on the excess declared by the different States or are there any other principles?

SHRI D. R. CHAVAN: Just now, in answer to a question, I mentioned that there will be a levy on the producers. There will also be, in some States, a levy on millers and traders. Then there will be levy on the producers on an acreage basis.

SHRI M. M. DHARIA: The Minister stated that the procurement may vary from State to State. When all the citizens in this country have equal rights on the produce, why is the Government not adopting an integrated policy of monopoly procurement, also the policy of equitable distribution throughout the country?

SHRI D. R. CHAVAN: So far as equitable distribution is concerned, that policy is there. Regarding monopoly purchase, it has been adopted by some State Governments like Bengal, Assam and Maharashtra. They are purchasing under the monopoly purchase scheme. This question was discussed at the Chief Ministers' Conference and it was thought that it would not be advisable to introduce monopoly purchase scheme in all the States.

श्री भगवत नारायण भार्गव : प्रश्न सं०

352 के भाग (सी) के सम्बन्ध में मैं पूछना चाहता हूँ कि क्या कभी गवर्नमेंट ने इस बात की जांच की कि जो गल्ला बैंक्स में जमा है वह ज़मींदारों ने बहुत सी बोगस प्लेजेज़ के द्वारा जमा कर दिया है और जब देश में फूड ग्रेन्स की इतनी ज्यादा कमी है तो गवर्नमेंट कोई ऐसा उपाय क्यों नहीं सोचती है कि यह फूड ग्रेन्स जो बैंक्स में बोगस प्लेजेज़ के जरिये जमा हैं, उसको हम अपने उपयोग में ले ?

SHRI T. T. KRISHNAMACHARI:

As at present, the Government, neither at the Centre nor in the States, have any intention of seizing the stocks. It depends on the developments. When the contingency arises, then probably we will have to deal with that.

SHRI ARJUN ARORA: What is the latest position about the procurement of the Kharif crop? The Kharif crop has come in the markets and may I know what are the figures from the various States, of foodgrains actually procured by the Government or the Government sponsored agencies?

SHRI D. R. CHAVAN: So far as the information that is available at my disposal is concerned, I have the information with regard to Punjab. In Punjab, up to the 8th November, 1965 about 29,675 tons of rice was procured. They have fixed the prices of various other types of grains like gram, maize, etc.

दिल्ली में सहकारी समितियों द्वारा देय राशियाँ

***353. श्री भगवत नारायण भार्गव :**

क्या सामुदायिक विकास तथा सहकार मन्त्री यह बताने की कृपा करेंगे कि सहकारी समितियों को दिल्ली प्रशासन द्वारा दिये गये ऋणों में से गत तीन वर्षों में प्रत्येक वर्ष के अन्त में कितनी-कितनी राशि बकाया तथा अतिदेय थी ?

†[DUES FROM COOPERATIVE SOCIETIES IN DELHI]

***353. SHRI B. N. BHARGAVA:** Will the Minister of COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state the amounts that remained outstanding and overdue at the end of each of the last three years in regard to the loans granted to co-operative societies by the Delhi Administration?]

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI B. S. MURTHY): Information is being collected and will be placed on the Table of the House as soon as it is available.

†[सामुदायिक विकास तथा सहकार मंत्रालय में उपमंत्री (श्री बी० ए० मर्ति) : जानकारी एकत्रित की जा रही है और उपलब्ध होने पर शीघ्र ही सभा पटल पर रख दी जाएगी ।]

श्री भगवत नारायण भार्गव : क्या यह सत्य है कि दिल्ली की कॉम्प्यारेटिव सोसायटीज़ का आडिट कई वर्ष से नहीं हुआ है ? मैं यह जानना चाहता हूँ कि इसका क्या कारण है ?

SHRI B. S. MURTHY: Yes, Sir, the Public Accounts Committee has pointed out that there were certain

†[] English translation.

‡[] Hindi translation.